



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/189 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 6th January, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJN/77, dtd. 04.01.2020

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 09.01.2020, 10.01.2020, 17.01.2020 and 18.01.2020 along with station leave permission from the evening of 08.01.2020 till the morning of 20.01.2020, has been granted/rejected.

The Addl. District & Sessions Judge No. 1, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/190 /A, dated 6.1.20
Copy to:-

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)